

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 35
TO BE ANSWERED ON 02.02.2024

UTILIZATION OF NIRBHAYA FUND

35. MS. S. JOTHIMANI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the amount of funds allocated and utilized under the Nirbhaya fund, scheme-wise since 2015;
- (b) the reasons for the under-utilization of funds allocated to the Ministry and specifically in the Nirbhaya fund in recent years;
- (c) the steps taken/ proposed to be taken by the Government to prevent and remedy the same; and
- (d) the reasons for the decrease in budget allocation to the Ministry despite the increase recommended by the Standing Committee on Human Resource Development?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a): Under the Nirbhaya Fund, upto the financial year 2023-24, a total amount of Rs 7212.85 Crore has been allocated, out of which Rs 5212.85 Crore has been allocated between financial year 2015-2016 and 2023-24. The total amount released by the Ministries/ Departments and utilized out of the Nirbhaya fund since inception is Rs 5448.0945 Crore which is nearly 75% of the total allocation. The scheme/ project wise details of amount released by the Ministries/ Departments and utilized out of the Nirbhaya fund is at **Annexure**.

(b) to (d): The projects/ schemes under Nirbhaya Fund are demand driven. The projects/ schemes appraised by Empowered Committee (EC) under Framework for Nirbhaya Fund has a staggered implementation schedule. Further, some of the appraised projects are directly implemented by Central Ministries/ Departments, however, majority of the projects are implemented through State Governments/ Union Territory (UT) Administrations, in which Central Government releases the funds to States/ UTs as per prescribed fund sharing pattern of respective projects/ schemes and implementation on ground is done by the States/ UTs as per the approved implementation period. Further, there are schemes, which require recurring expenditure for providing services, in respect of which, further funds are released upon receipt of Utilisation Certificates (UCs) and Statement of Expenditure (SoE) from the Implementing Agency (IA)/ Authority as per provisions of General Financial Rules (GFR). Hence, it is possible that more funds have been actually utilised, but Utilisation Certificates (UCs) and Statement of Expenditure (SoE), as required, as per provisions of GFR have not been received from States/ UTs/ IAs. The States/ IAs are regularly followed up to submit UCs and SoEs. Various other factors such as time taken in

getting required approvals from competent authorities, procedure to be followed for award of contract, disruptions due to unforeseen reasons such as the one created by the Covid 19 etc., also affect implementation of schemes/ projects.

An Empowered Committee (EC) of Officers constituted under the Framework for Nirbhaya Fund appraises and recommends the proposals for funding under Nirbhaya Fund and also reviews the status of implementation as also status of expenditure, of approved projects from time to time, in conjunction with the concerned Ministries/ Departments/Implementing Agencies. Further, the Project/ Scheme Implementing Ministries/ Departments/ Agencies also review the progress of implementation at their level.

Annexure

Annexure referred to in reply to part (a) of Lok Sabha Un-starred Question No.35 for answer on 02.02.2024 regarding 'Utilization of Nirbhaya Fund'

Ministries/ Departments	Sl.no	Project Name	Fund Released/ Utilized by IAs out of Nirbhaya Fund (Rs in Crore)
Ministry of Home Affairs	1.	Emergency Response Support System (ERSS)	364.03
	2.	Creation of Central Victim Compensation Fund (CVCF)	200.00
	3.	Cyber Crime Prevention against Women & Children (CCPWC)	174.39
		Sub-project under CCPWC	
	4.	Facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.01
	5.	New building with Women Centric Facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	21.35
	6.	Various other activities under 'Delhi Police Safety of Women' Scheme	9.96
	7.	Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	1577.76
	8.	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	42.84
9.	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 30 States/UTs i.e. Delhi, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Goa, Odisha, Puducherry, Jharkhand, Kerala, Karnataka, A&N Islands, Bihar, Chhattisgarh, Gujarat, Nagaland, Meghalaya, Haryana, Telangana, Uttarakhand, Arunachal Pradesh and Assam	183.02	

	10.	Training of Investigation Officers (IOs)/ Prosecution Officers (POs) in Forensic Evidence collection and Procurement of forensic kits for sexual assault cases	40.92
	11.	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs	113.76
	12.	Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs	158.01
Ministry of Railways	13.	Integrated Emergency Response Management System (IERMS)	313.75
	14.	Provision of Video Surveillance System at Konkan Railway Station	17.64
	15.	Proposal for procurement of Tabs for Security of Women	New project
	16.	Proposal for Artificial Intelligence (AI) based Facial Recognition System (FRS) integrated with video surveillance systems across 7 stations as a pilot project	New project
Ministry of Electronics and Information Technology	17.	Development & Field Testing of Panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.49
Department of Justice	18.	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	824.77
		Extension of the FTSCs for two more years upto FY 2022-23	
		Extension of the FTSCs for three more years upto FY 2025-26	
Ministry of Tourism	19.	Safe Tourism Destination for women in MP	6.24
Ministry of Road Transport & Highways	20.	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	58.64
	21.	Women's safety in public transport, UPSRTC, Govt. of U.P.	80.92
	22.	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	33.64
	23.	Proposal of State-wise Vehicle Tracking Platform (VTP)	213.88
	24.	Installation of Vehicles Tracking Devices with SoS button in Buses of Telangana State Road Transport Corporation (TSRTC) with monitoring from Central Command Control Centre	11.53
	25.	One Stop Centre (OSC)	853.78

Ministry of Women and Child Development	26.	Universalisation of Women Helpline (WHL)	93.31
	27.	Mahila Police Volunteers (MPV)	16.32
	28.	Chirali Proposal, Women Empowerment Directorate	4.71
	29.	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.04
	30.	Safety and Security of Women, Govt. of Uttarakhand	0.3145
	31.	Nirbhaya Shelter Home, Govt. of Nagaland	2.55
	32.	NICSI for Developing Nirbhaya Dashboard	0.24
	33.	Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors	8.25
	34.	Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant	--
	35.	Installation of Storage boxes in the 16 Women markets in Manipur	1.60
	36.	Installation of CCTV cameras in 16 women markets in Manipur	0.88
	37.	Mission Shakti-2.0 for setting up of Maila Swablamban Kendra (MSK) at DIC centres for Entrepreneurship development, Vocational- Digital Training Safety and Empowerment of Women and Girls in the State of Uttar Pradesh	9.55
	38.	Proposal of Government of Uttar Pradesh for (i) Construction of hostel/ dormitory for working women of industrial area/ institutions (ii) Installation of CCTV Camera in Zila Udyog Evam Udyam Protsahan Kendra of all districts of the State in industrial area/ institutions for women safety purpose (iii) Construction of Nirbhaya Pink Toilet	New project
Ministry of Housing and Urban Affairs	39.	Proposal for Lighting of Dark Spots in Amrut Cities in respect of (Arunachal Pradesh Rs. 0.22 Cr., Nagaland Rs. 0.44 Cr., Tripura Rs. 0.22Cr. and Jharkhand Rs. 2.33 Cr.)	New project
		Total	5448.0945
